	SI No.			
NIL	Authorised representative, if	Name of Authorised Name of Workman		
NE.				
NE NE	Date of receipt	Date of C		2
NIF	Date of receipt Amount Claimed	Date of Claim received		ame or the Corpor
NE	Amount of claim admitted	Details of Claims Admitted		ate Deptor: SUPREM
NE.				WE INNOVATIVE BO
NIL	Nature of claim Whether related party?		List of Operational	ILDING PROJECTS PRIVATE
NIL	% of voting share in contingent CoC, if applicable claim		Creditors (Workmen)	rilyli ED; Date of Collin
N.		Amount of		Hencellett of C
NIL	that may be set off	Amount of any mutual dues		Name of the Corporate Debtor: SUPREME INNOVATIVE BOILDING PROJECTS PRIVATE LIMITED; Date of Collimented Circle Debtor: SUPREME INNOVATIVE BOILDING PROJECTS PRIVATE LIMITED; Date of Collimented Circle Debtor: SUPREME INNOVATIVE BOILDING PROJECTS PRIVATE CIRCLE DATE OF CONTROL OF CONTROL DEBTOR DEBTOR DEBTOR DEBTOR DESCRIPTION OF CONTROL DEBTOR DEBTOR DEBTOR DEBTOR DEBTOR DEBTOR DEBTOR DEBTOR DEBTOR DESCRIPTION DE CONTROL DE CO
NIL	Verification	Amount of any mutual dues, Amount of Claim under Amount of claim not that may be set off Verification admitted Remarks, if any		O13 d3 O11. 20.03.2024
NIL	admitted			
NIL	Remarks, if any			



ANUP KUMAR SINGH INSOLVENCY PROFESSIONAL IP Registration No.- IBBI/IPA-001/IP-P00153/ 2017-2018/10322